

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 18.09.2018 (Tuesday)

Court of Chairperson
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 227 of 2017	Asset Advisory Services India Pvt. Ltd. Vs. VSS Projects Pvt. Ltd.	Y. Suryanarayana	S. Agasthya Sharma
2.	Comp. App. (AT) (Ins) No. 314 of 2017	Shaw Traders Vs. Balaji Paper & Newsprint Pvt. Ltd.	Shiv Shankar Banerjee	Mangaljit Mukherjee
3.	Comp. App. (AT) (Ins) No. 325 of 2017	Hada Textile Industries Ltd. Vs. Commercial Taxes, Kolkata &Ors.	Shardul S. Shroff Pallavi S. Shroff RituBhalla	MadhumitaBhattacharjee
4.	Comp. App. (AT) (Ins) No. 32 & 50 of 2018	Randhiraj Thakur Vs. Jindal Saxena Financial Services Pvt. Ltd. &Anr.	Gauri Rishi SrishtiJuneja	Umesh Mishra (R-1)

For Orders

5.	Comp. App. (AT) (Ins) No. 512 of 2018	Paramjit Gandhi Vs. Amit Kumar Malik & Anr.	Satish Rai	Vivek Malik
6.	Competition Appeal (AT) No. 11 of 2018 (Renewal of FDR)	ITC Ltd. Vs. CCI	Kanika Chaudhary Nayar	Samar Bansal
7.	Competition Appeal (AT) No. 13 of 2018 (Renewal of FDR)	Naresh Kumar & Co. Pvt. Ltd. Vs. CCI &Ors.	Nitin Nair	Samar Bansal (R-CCI), M.M. Sharma (R-2), K.K. Sharma (R-3)

For Admission (Fresh Cases)

8.	Comp. App. (AT) (Ins) No. 552 of 2018	Raghu Rama Krishna Raju Vs. Gandhar Oil Refinery (India) Ltd.	Anirudh Wadhwa	
9.	Comp. App. (AT) (Ins) No. 553 of 2018	Raghu Rama Krishna Raju Vs. Gandhar Oil Refinery (India) Ltd.	Yogesh Kumar Jagia	
10.	Comp. App. (AT) (Ins) No. 555 of 2018	IFCI Limited Vs. R.P. for Monnet Ispat & Energy Ltd.	N.P.S. Chawla	
11.	Comp. App. (AT) No. 320 of 2018	CADS Software India Pvt. Ltd. & Anr. Vs. K.K. Jagdish & Ors.	Chitranshul A. Sinha	

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17/9/18

For Admission (After Notice)

12.	Comp. App. (AT) (Ins) No. 480 of 2018	Kotak Mahindra Bank Ltd Vs. Amtek Auto Ltd & Ors.	Aditya Singh	Sumant Batra (R1), Krishnendu Datta (R2), Siddhant Kant (R3)
13.	Comp. App. (AT) (Ins) No. 76 of 2018	Vinay Prabhakar Phadnis Vs. Pradeep Mahajan & Ors. With	Aman Vachher Ashutosh Dubey	Anand Prakash
14.	Comp. App. (AT) (Ins) No. 77 of 2018	Vinay Prabhakar Phadnis Vs. Pramod Kapse & Ors. With	Aman Vachher Ashutosh Dubey	Anand Prakash
15.	Comp. App. (AT) (Ins) No. 368 of 2018	Eastern Ranges Flat Owners Welfare Association Pune Vs. Phadnis Properties Ltd. & Ors.	Rukhmini Bobde	
16.	Comp. App. (AT) (Ins) No. 239 of 2018	Oriental Bank of Commerce Vs. Devendra Singh (R.P.) of Moser Baer India Ltd. with	Saran Suri	Krishnendu Datta
17.	Comp. App. (AT) (Ins) No. 240 of 2018	Oriental Bank of Commerce Vs. Moser Baer India Ltd., through Devendra Singh (R.P.)	Saran Suri	Krishnendu Datta
18.	Comp. App. (AT) (Ins) No. 294 of 2018	Gail (India) Ltd. Vs NEYCER India Ltd.	Anurag Kishore	Neeraj Chaudhury
19.	Comp. App. (AT) (Ins) No. 461 of 2018	Sharad Sanghi Vs. Vandana Garg & Ors. With	Sameer Rohtagi	Sumesh Dhawan-R1 Bishwajit Dubey-R5
20.	Comp. App. (AT) (Ins) No. 464 of 2018	Ashutosh Koul & 814 Ors. Employees of Jyoti Structures Ltd. Vs. DBS Bank Ltd. & Ors.	Payal Chandra	Sumesh Dhawan (R-4) Bishwajit Dubey-R5
21.	Comp. App. (AT) (Ins) No. 481 of 2018	MV Projects Vs. Divya Jyoti Sponge Iron Pvt Ltd and Ors.	Swapnil Gupta	
22.	Comp. App. (AT) (Ins) No. 507 of 2018	Vandana Garg, RP of Jyoti Structures Ltd Vs State Bank Of India	Shivani Sinha	Bishwajit Dubey-R(SBI)
23.	Competition Appeal (AT) No. 18 of 2017	Ujjawal Narain & Anr. Vs. Goel Enclave & Ors.	Anuj Jain	Moti Lal Yadav
24.	Competition App. (AT) No. 51 of 2018	K.M. Chakrapani Vs. Competition Commission of India & Anr.	K. Lakshami Narayanan	Shruti Iyer-R2

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For Hearing

25.	TA(AT) (Competition) No. 46 of 2017 (Old Appeal No. 53/2015) Part Heard	Chemist & Druggist Association, GOA Vs. CCI & Ors.	NakulMohta	Harsh Peechara (R1-CCI), Ashish Kothari (R-3), M.M. Sharma (R-4)
26.	Competition App. (AT) 42 of 2018	Vijay Bhutda Vs. Competition Commission of India & Ors.	GautamShahi	SomasekharSund eresan (R2), Pranshu Paul (R3)

12: 00 Noon**For Admission (After Notice)**

27.	Comp. App. (AT) (Ins) No. 360 of 2018	Nicco Corporation Ltd. Vs. Technology Development Board	Vinod Kumar kothari	Aditya Dhar
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For Hearing (Part Heard)

28.	Comp. App. (AT) (Ins) No. 164 of 2018	Lalit Mishra & Ors. Vs. Sharon Bio Medicine Ltd. & Ors.	Tarun Mehta	RajendraBeniwal
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2:00 PM.**For Hearing (Part Heard)**

29.	Comp. App (AT) No. 213 of 2017	Archer Power System Pvt. Ltd. Vs. Cascade Energy Pvt. Ltd. & 4 Ors. With	M. SricharanRangaraj an	Soham Kumar Ginni Sehgal
30.	Comp. App. (AT) No. 296 of 2017	Archer Power System Pvt. Ltd. Vs. Cascade Energy Pvt. Ors.	M. SricharamRangaraj an Sreoshi Chatterjee	Chaman Lal Soham Kumar Ginni Sehgal
31.	Comp. App (AT) No. 275 of 2017	McDonald's India Pvt. Ltd. & Ors. Vs. Vikram Bakshi & Ors. With	Niti Dixit Rahul Dave & Amit Dhingra (A- 1) Sumit Chopra, ShivamRaheja&Ra unaqMathur (A-2 & 3)	TejaKaria, AishuaryVikram &Shubhaang Sinha (R-1 & 2) Pallavi Srivastava (R-7)
32.	Comp. App (AT) No. 280 of 2017	Vikram Bakshi & Ors. Vs. Connaught Plaza Restaurants Pvt. Ltd. & Ors.	TejasKaria Manu Krishnan	Niti Dixit Sumit Chopra Pallavi Srivastava (R-8)
33.	TA (AT) (Competition) No. 03 of 2017 (Old Appeal No. 44/2016)	M/s. Eli Lilly & Co. Vs. CCI	Manas Kumar Chaudhuri	Abhimanyu Verma

Note: Court will rise at 3:00 PM.**Copy to: -**

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order**Joint Registrar**

[Signature]
19.7.18